

श्री कमाल अख्तर (उत्तर प्रदेश) : सर, हम लोगों ने रंगनाथ मिश्र कमीशन के ऊपर नोटिस दिया है ...*(व्यवधान)*...

श्री सभापति : कमाल अख्तर साहब, आप जीरो ऑवर में बोल लीजिए ...*(व्यवधान)*...

श्री कमाल अख्तर : सर, आप इसे क्वेश्चन ऑवर में लीजिए ...*(व्यवधान)*... यह कितना महत्वपूर्ण मामला है ...*(व्यवधान)*...

प्रो. राम गोपाल यादव : सर, यह मामला दो साल से पड़ा हुआ है ...*(व्यवधान)*...

श्री वृजभूषण तिवारी (उत्तर प्रदेश) : सभापति महोदय, यह बहुत ही महत्वपूर्ण मुद्दा है और मैं सदन का ध्यान ...*(व्यवधान)*...

श्री सभापति : तिवारी जी, आप इसको नोटिस देकर उठाइए ...*(व्यवधान)*...

श्री वृजभूषण तिवारी : सर, हम लोगों ने नोटिस दिया हुआ है ...*(व्यवधान)*...

श्री सभापति : नोटिस क्वेश्चन ऑवर के suspension का नहीं है, ...*(व्यवधान)*... अगर आपको discuss करना है, तो आप discuss कीजिए ...*(व्यवधान)*... देखिए, क्वेश्चन ऑवर आपके साथियों के सवाल का है ...*(व्यवधान)*... आप उसको disrupt मत कीजिए ...*(व्यवधान)*...

श्री कमाल अख्तर : सर, देश के 40 करोड़ मुसलमान और ईसाई ...*(व्यवधान)*...

श्री सभापति : तिवारी जी, मेरी आपसे गुजारिश है कि क्वेश्चन ऑवर चलने दीजिए ...*(व्यवधान)*... राजनीति जी, आप प्लीज बैठ जाइए ...*(व्यवधान)*... कमाल अख्तर साहब, बैठ जाइए ...*(व्यवधान)*...

श्री कमाल अख्तर : सर, सरकार का बनाया हुआ कमीशन है ...*(व्यवधान)*... हम लोगों ने नोटिस दिया है ...*(व्यवधान)*... रंगनाथ कमीशन को लागू करवाइए ...*(व्यवधान)*...

श्री सभापति : प्लीज बैठ जाइए ...*(व्यवधान)*... बैठ जाइए, प्लीज ...*(व्यवधान)*... तिवारी जी, प्लीज आप बैठ जाइए ...*(व्यवधान)*... I appeal to you to allow the Question Hour to proceed. ...*(Interruptions)*..

The House is adjourned till 12 o'clock.

The House then adjourned at four minutes past eleven of the clock.

The House re-assembled at twelve noon

MR. DEPUTY CHAIRMAN in the Chair.

WRITTEN ANSWERS TO STARRED QUESTIONS

Moratorium on Bt-Brinjal

*141. SHRI M.P. ACHUTHAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that Government has clamped an indefinite moratorium on Bt-Brinjal's commercial release until an independent regulatory body tests and proves that it is safe;

(b) if so, whether the independent regulatory body has been formed; and

- (c) if so, the details thereof and by when the test is expected to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) The Government has imposed a moratorium on commercialization of Bt brinjal event EE-1 on February 09, 2010 till such time independent scientific studies establish, to the satisfaction of both the public and professionals, the safety of the product from the point of view of its long-term impact on human health and environment.

(b) The Genetic Engineering Approval Committee (GEAC) in consultation with eminent scientists would draw up fresh protocols for specific tests to establish the safety of Bt. Brinjal.

(c) The moratorium on commercial release of Bt brinjal event-EE-1 will last till such time independent scientific studies establish that Bt brinjal is safe for the human health and environment.

Programmes to check malnutrition amongst children

* 142. SHRIMATI MOHSINA KIDWAI: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the existing policies and programmes are not making a significant dent on malnutrition in children;

(b) if so, whether Government, in consultation with the State Governments, proposes to make strategies to check malnutrition in children;

(c) if so, whether any survey has been conducted to find out the exact number of children suffering from malnutrition in various parts of the country; and

(d) if so, the findings thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) to (d) The nutritional status of the population is the outcome of complex and inter-related set of factors and cannot be improved by the efforts of single sector or action alone. The problem of malnutrition is multi-dimensional and inter-generational in nature, the determinants of which include household food insecurity, illiteracy and lack of awareness especially in women, access to health services, availability of safe drinking water, sanitation and environmental conditions and purchasing power etc. Besides early age at marriage of girls, teenage pregnancies resulting in low birth weight of the newborns, poor breastfeeding practices, poor complementary feeding practices, ignorance about nutritional needs of infants and young children and repeated infections further aggravate the malnutrition amongst children.

The Government has been implementing programmes/schemes of various Ministries/Departments through State Governments/UTs with the view to make an impact on the